

national Terminal Building shall be capable of handling 1425 passengers in a peak hour. This terminal is 1 1/2 level building where the arriving and departing passengers would be separated and handled at different floors. This Terminal shall have 2 in-contact bays, connecting taxi-track, independent car park and an approach road from the high way. This Terminal shall also have all modern facilities of international standard like escalators, elevators, Public Address System-CCTV, Aerobridges, conveyor belts, freight elevators, etc and 10 airlines check-in-counters, 20 immigration counters, 23 customs counters, bank, insurance and health counters.

LA. Flight Between Aurangabad and Bombay

1977. SHRI LOKENDRA SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether in the past Khajuraho was linked with Aurangabad and Bombay through Indian Airlines Flights;

(b) whether these flights have now been cancelled;

(c) if so, the reasons therefor; and

(d) whether Government propose to re-introduce the above flights regularly to attract foreign and domestic tourists?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) Yes, Sir.

(c) Due to insufficient passenger demand between Khajuraho and Aurangabad and Khajuraho and Bombay the operation of air services via Khajuraho was withdrawn.

(d). No, Sir.

Demand for Oil By 2010 A.D.

1978. SHRI CHITTA BASU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether attention of Government has been drawn to the projections of the Tata Energy Research Institute, according to which by the end of the next two decades, the country's demand for oil will reach an unattainable 186 million tonnes against the current 53 million tones; and

(b) if so, the steps Government propose to take to meet the demand?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Government have seen the projections made by the Tata Energy Research Institute on demand for oil in India by 2009-10.

(b) Certain major steps proposed to be taken by the Government are:-

(i) Setting up of grass-root refineries and the expansion of existing refineries.

(ii) Intensification of activities relating to exploration & production of crude oil and natural gas in the country.

(iii) Attaching high priority to energy conservation measures in all sectors of the economy.

[Translation]

Helicopter Service to Ladakh

1979. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have received any proposal for starting Helicopter services in inaccessible regions of Chadh, Dhadh and Nubra in Ladakh;

(b) if so, the action taken thereon; and

(c) the time by which Government propose to start Helicopter services in Ladakh?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOWAMI): (a) Yes, Sir.

(b) and (c). Helicopters in the fleet of Pawan Hans Limited are not suitable for operation at such high altitudes.

[English]

Price Hike to Catering Items

1980. SHRI B. RAJA RAVI VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway catering services have hiked steeply the prices of food packets etc;

(b) if so, whether it is proposed to withdraw the hike in prices; and

(c) if not, the reasons thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) There has been no increase in the prices of standard meals/breakfast and tea/coffee in cups. However, some zonal railways made some increase in the prices of instant coffee and a few a-la-carte-items.

(b) No, Sir.

(c) The increase in the prices is considered reasonable keeping in view the increase in costs.

Objection to Air Taxi Operation

1981. PROF. K. V. THOMAS:
SHRI S. KRISHNA KUMAR:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Indian airlines employees have objected to the operation of private air taxi service; and

(b) if so, the reason therefor and reaction of Government to their suggestion?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) The Union/Associations of the Indian Airlines employees are of the opinion that this would undermine the position of Indian Airlines in the domestic sector. The Government is of the opinion that Indian Airlines will continue to be the dominant domestic carrier. Air Taxi Scheme was conceived following the recommendations of the National Transport Policy Committee, and has its own role. Government also expect Public Sector Undertakings to be efficient, competitive and responsive to consumers.

[Translation]

Hydro-Electric Projects of Himachal Pradesh

1982. SHRI MAHESHWAR SINGH: Will the Minister of ENERGY be pleased to state:

(a) the names of hydro-electric power projects in Himachal Pradesh in respect of which survey is being conducted and the names of projects which have been approved by Union Government: